

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
ISKRUPA MALL MANAGEMENT COMPANY PRIVATE LIMITED OPERATING IN
LEASING OF ASSETS AT MUMBAI, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Iskrupa Mall Management Company Private Limited CIN: U70100MH2005PTC151439
2.	Address of the registered office	Pantaloon Knowledge House, Shyam Nagar Off Jogeshwari – Vikhroli Link Road, Jogeshwari (East), Mumbai- 400060.
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	The company was in business of leasing of immovable assets. For further details, write an email to irp.iskrupa@aegisipe.com
5.	Installed capacity of main products/ services	The company is not operational. (No immovable assets)
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details, write an email to irp.iskrupa@aegisipe.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For detailed EOI and eligibility criteria, please write an email to irp.iskrupa@aegisipe.com
10.	Last date for receipt of expression of interest	14 June 2025
11.	Date of issue of provisional list of prospective resolution applicants	17 June 2025
12.	Last date for submission of objections to provisional list	22 June 2025
13.	Date of issue of final list of prospective resolution applicants	23 June 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23 June 2025
15.	Last date for submission of resolution plans	23 July 2025
16.	Process email id to submit Expression of Interest	irp.iskrupa@aegisipe.com



Date: 30 May 2025

Place: Mumbai

Avil Menezes

Authorised Signatory of Aegis Resolution Services Private Limited
Resolution Professional

Registration No. IBBI/IPE-0118/IPA-1/2022-23/50041

Authorization For Assignment valid till 30th June 2025

